

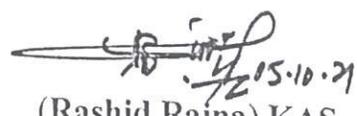
Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

NOTIFICATION
Srinagar, the 5th of October, 2021.

S.O. 339.- In exercise of the powers conferred by section 24 & 25 of the Code of Criminal Procedure, 1973, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service, as Public Prosecutor(s)[PPs]/Additional Public Prosecutor(s)[APPs]/Special Public Prosecutor[Spl. PP] and Assistant Public Prosecutor(s)[Asstt. PP] for conducting criminal cases in the Courts indicated against each:

| S.No. | Name of the officer | Designation & Name of the Court |
|-------|----------------------|--|
| 1. | Sanjay Kohli | Additional PP in the Court of Fast Track Court Ramban |
| 2. | Anil Mangotra | Spl. PP in the Court of 3 rd Additional District & Sessions Judge, Jammu (designated Court for NIA cases). |
| 3. | Koushal Kumar Kotwal | PP in the Court of Principal District & Sessions Judge, Udhampur |
| 4. | Mohammad Syed | Assistant PP in the Courts of: 1. Chief Judicial Magistrate, Rajouri 2. Special Mobile Magistrate, Rajouri 3. District Mobile Magistrate (Traffic), Rajouri 4. Juvenile Justice Board, Rajouri |
| 5. | Mirza Zahid Khalil | Assistant PP in the Court of Chief Judicial Magistrate, Sopore. He shall continue to conduct the prosecution of the criminal cases in the Court of Additional Special Mobile Magistrate, Chandoosa. |
| 6. | Hasrat Parvaiz | Assistant PP in the Court of Sub-Judge, Surankote. She shall continue to conduct the prosecution of the criminal cases in the Court of Additional Special Mobile Magistrate, Surankote. |

By Order of the Government of Jammu and Kashmir.


05.10.21

(Rashid Raina) KAS

Under Secretary to the Government
Dated: 05.10.2021

No: Home-Pros/25/2021-08-Home (CC 19589)

Copy to the:-

1. Director General of Prosecution, J&K.
2. Principal Secretary to the Hon'ble Lt. Governor, J&K.
3. Joint Secretary (JKL), MHA, Gol.
4. Secretary to the Government, Law, Justice and Parliamentary Affairs.
5. Director Prosecution, Kashmir/Jammu.
6. Private Secretary to the Chief Secretary.
7. Private Secretary to the Principal Secretary to Government, Home Department.
8. I/c web site.

Copy also to the:

1. Registrar General, J&K High Court, Srinagar.
2. Principal District and Sessions Judge, Baramulla/Jammu/Poonch/Rajouri/Ramban/Udhampur.